Citizen's Charter – Reserve Bank of India (RBI)

	Foreign Exchange Department	(FED)				
Authorised Dealer (AD) / Money Transfer Service Scheme (MTSS) / Rupee Drawing						
Arrange	ement (RDA)					
155	Issue of AD Cat-I license	30	<u>PRAVAAH</u>			
156	Issue and Renewal of AD Cat-III license	30	<u>PRAVAAH</u>			
157	Issue of first permission to undertake Rupee Drawing Arrangement (RDA) scheme	30	<u>PRAVAAH</u>			
158	Issue and Renewal of license to conduct MTSS business	30	<u>PRAVAAH</u>			
159	Issue and Renewal of Money Changer's license	40	<u>PRAVAAH</u>			
160	Issue and Renewal of AD Cat-II license	40	<u>PRAVAAH</u>			
Compounding						
161	Compounding of contraventions of FEMA, 1999	180	<u>PRAVAAH</u>			
Exports						
162	Export receivables / payables outside ACU mechanism	10	<u>PRAVAAH</u>			
163	Permission for waiving GR Form formalities for exports	10	<u>PRAVAAH</u>			
164	Refund / Retention of advance	10	<u>PRAVAAH</u>			
165	Resolution of IDPMS / EDPMS issues	10	<u>PRAVAAH</u>			
166	Set-Off / Write-Off	10	<u>PRAVAAH</u>			
External Commercial Borrowing (ECB) / Foreign Currency Convertible Bonds (FCCB)						
167	Trade credit under approval route	7	<u>PRAVAAH</u>			
168	Approval for deviation from the extant framework for ECBs already availed under automatic route	15	<u>PRAVAAH</u>			
169	ECB – Under approval route	40	<u>PRAVAAH</u>			
170	Approval to undertake borrowing or lending transaction under FEMA-Reg. 3 of FEMA 3R	40	<u>PRAVAAH</u>			
171	Approval to undertake guarantee transaction under FEMA-Reg. 3 of FEMA 8	40	<u>PRAVAAH</u>			
Foreign Currency Accounts						
172	To open foreign currency account in India	7	<u>PRAVAAH</u>			

Foreign Exchange Department (FED)					
173	To open foreign currency account outside India	7	<u>PRAVAAH</u>		
174	To receive salary outside India in foreign currency account	7	<u>PRAVAAH</u>		
175	To open Non-Resident Ordinary (NRO) account	30	<u>PRAVAAH</u>		
Foreign Investment					
176	References relating to reporting received from AD branches / individuals / companies	15	<u>PRAVAAH</u>		
177	Foreign Direct Investment (FDI): References / clarifications / approvals sought under extant FDI Rules / Regulations (should be invariably routed through AD banks)	30	<u>PRAVAAH</u>		
Genera	Purpose				
178	General References related to acquisition, sale, etc. of immovable properties, External Payments, Trade, EDPMS, IDPMS, Overseas Investment, Authorised Persons, Liaison Office / Branch Office / Project Office, Foreign Investment under NDI Rules, Non-Resident Foreign Currency Accounts, Borrowing / Lending under FEMA 3R, Guarantees	10	<u>PRAVAAH</u>		
Imports					
179	Direct imports	10	<u>PRAVAAH</u>		
180	Import receivables / payables outside Asian Clearing Union (ACU) mechanism	10	<u>PRAVAAH</u>		
181	Third-country / Merchanting trade / Warehousing	10	<u>PRAVAAH</u>		
Indian Investment Abroad					
182	Disinvestment of shares in Overseas Joint Ventures / Subsidiaries - under approval route	30	<u>PRAVAAH</u>		
183	Investment in Overseas Joint Ventures and Wholly Owned Subsidiaries (not covered by automatic route)	30	<u>PRAVAAH</u>		
184	Other Overseas Investment - under approval route	30	<u>PRAVAAH</u>		

Foreign Exchange Department (FED)						
Liaison Office (LO) / Branch Office (BO) / Project Office (PO)						
185	Permission for establishment of new LO / BO / PO in India under Approval Route	30	<u>PRAVAAH</u>			
186	Approval for establishing additional LO / BO in India	30	<u>PRAVAAH</u>			
Miscellaneous External Payments						
187	Approvals given for proposals regarding miscellaneous external payments of permissible Current and Capital Account transactions	40	<u>PRAVAAH</u>			
Overseas Insurance						
188	Approvals to take insurance policies from insurance companies in foreign countries	10	<u>PRAVAAH</u>			
Transfer / Acquisition of Immovable Property						
189	For transfer / acquisition of immovable property under approval route in consultation with Government of India.	30	<u>PRAVAAH</u>			
190	Permission for acquisition / transfer of immovable property not covered under general permission in terms of Foreign Exchange Management Act (FEMA), 1999 or the rules / regulations made thereunder.	30	<u>PRAVAAH</u>			